

SHINDE) : (a) and (b) The matter is under active consideration of the Government. A decision is expected to be taken shortly.

**Cancellation of Licenses of Fair Price Shops in Union Territory of Delhi**

\*342. SHRI SHYAMLAL GUPTA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the number of fair price shops in the Union Territory of Delhi whose licences were cancelled during the last year; and

(b) the reasons for cancellation of the licences ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE) : (a) and (b) A statement is laid on the Table of the Sabha.

**Statement**

The Delhi Administration has reported that 168 authorisations of fair price shops were cancelled during 1974, for irregularities such as variations in stocks, failure to maintain proper accounts, over-charging and registration of bogus cards by the fair price shop holders.

**Construction of Roads in Coastal Villages of Kerala**

\*343. SHRI ABU ABRAHAM :

DR. K. MATHEW KURIAN :

SHRI VISWANATHA MENON :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether the Central Government have received a communication from the Kerala Government for undertaking construction of roads in the coastal villages ;

(b) if so, what are the details in this regard ;

(c) whether any action has been taken to undertake the construction of roads in the coastal fishing villages under a centrally sponsored scheme ; and

(d) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND

IRRIGATION (SHRI ANNASAHEB P. SHINDE) : (a) to (d) A statement is laid on the table of the Sabha.

**Statement**

The Government of Kerala in a letter dated 26-7-1974 forwarded a list of 55 items of work for new roads and spill over road works in coastal areas to be taken up under the proposed centrally sponsored scheme of "Development of infrastructure in coastal fishing villages." It was also mentioned in that letter that detailed project report for each item of road construction, accompanied by sketch showing alignment and importance of the road from fisheries point of view, etc. would be obtained. These are yet to be received from the Government of Kerala. It was, however, suggested by the State Government that provisionally a sum of Rs. 30 lakhs may be retained for release to the Government of Kerala, Rs. 25 lakhs for the spill over works and Rs. 5 lakhs for new works.

(c) The Centrally sponsored scheme "Development of infrastructure in coastal fishing villages" is being revised in consultation with the Planning Commission and the State Governments.

(d) It is now proposed that big fishing villages may be selected in maritime states and developed in an integrated manner by provision of arrangements for increasing production, roads, processing plants and effective marketing.

**Introduction of a course in applied Science and Technology in Cochin University**

\*344. SHRI VISWANATHA MENON :

DR. K. MATHEW KURIAN :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government have received a proposal from the Cochin University for introduction of a course in Applied Science and Technology in that University ;

(b) whether Government have approved of the said proposal ;

(c) whether Government have made a provision in the Fifth Five Year Plan for financing this scheme ; and

(d) if so, what are the details thereof ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) to (d) A proposal for introduction of certain courses in Applied Science and Technology in Cochin University has been received and is being examined by the University Grants Commission and the All India Council for Technical Education.

### किसानों को संरक्षण और सुविधाएं

\* 345. श्री गुणानन्द ठाकुर :

श्री जगदीश जोशी :

श्री नागेश्वर प्रसाद शाही :

श्री नत्थी सिंह :

श्री कल्प नाथ :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने कोई ऐसी योजना तैयार की है जिसके द्वारा किसानों को पटवारी प्रधान लेवी की प्रणाली और प्रशासकीय ज्यादतियों से बचाया जा सके ;

(ख) अनाज की खरीद और वसूली का पूरा दायित्व राजस्व विभाग के अधिकांशियों के बजाय राज्य विपणन सहकारी संस्थाओं को न सौंपने के क्या कारण हैं ;

(ग) क्या सरकार लेवी के अधीन सरकार को अनाज बेचने वाले किसानों को उर्वरक, मिट्टी का तेल, डीजल, सस्ता कपड़ा,

सीमेंट, वनस्पति तेल, साबुन आदि की सप्लाई सुनिश्चित करने की व्यवस्था करने का विचार रखती है ; और

(घ) क्या सरकार ने इस संबंध में कोई ब्यावहारिक फार्मुला तैयार किया है ?

†[Protection and amenities to farmers

\*345. SHRI GUNANAND THAKUR :

SHRI JAGDISH JOSHI :

SHRI NAGESHWAR PRASAD SHAHI :

SHRI NATHI SINGH :

SHRI KALP NATH :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether Government have formulated a scheme to protect farmers from a Patwari-ridden levy system and administrative high handedness ;

(b) the reasons for not entrusting the full responsibility of the purchase and procurement of foodgrains to the State Marketing Cooperative Societies instead of entrusting that responsibility to the officials of the State Revenue Department ;

(c) whether Government propose to make arrangements to ensure supply of fertilizers, kerosene, diesel, cheap cloth, cement, vegetable oils, soap etc., to farmers who sell their foodgrains to Government under the levy ; and

(d) whether a practical formula has been evolved by Government in this regard ?]

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिन्दे) : (क) से (घ) अपेक्षित सूचना देने वाला एक विवरण सभा के पटल पर रखा जाता है।